

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 19 OCT 1994

APPLICATION NO: 1115 of 1994.

APPLICANTS:- Sri. K. Ravendra and four Others
v/s.

RESPONDENTS:- Secretary, Central Water Commission,
New Delhi, and Others.

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1. Sri. Ranganatha Jos. S,
Advocate 'VAGDEVI'
36 Shankarapark,
Shankarapuram, Bangalore-560024.
2. Sri. M. Vasudeva Rao,
Addl. Central Govt. Legal Counsel,
High Court Bldg, Bangalore-1

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
~~STAY ORDER/INTERIM ORDER~~ passed by this Tribunal in the above
mentioned application(s) on 06.10.94

Issued on

19/10/94

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

O/C for



CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A. No.1115/94

THURSDAY THIS THE SIXTH DAY OF OCTOBER 1994

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri T.V. Ramanan ... Member [A]

1. K. Ravindra,
39 years,
S/o late N. Krishnaswamy,
Assistant Engineer,
National Water Development
Agency, No.579, I 'A' Main,
44th Cross, 8th Block,
Jayanagar, Bangalore.
2. K. Kumaresan,
40 years,
S/o M.N. Krishnan Nair,
Assistant Engineer,
O/o the Superintendent Engineer,
Investigation Circle,
No.68, 9th Main, N.W.D.A.
III Block, Jayanagar, Bangalore.
3. C.N. Devarajan,
37 years,
S/o C. Nanjan,
Junior Engineer,
O/o Superintendent Engineer,
Cauvery & Southern Rivers
Circle, Central Water Commission,
621, Dr. Rajkumar Road,
I Main, II Block, Rajajinagar,
Bangalore.
4. R. Pandian,
Aged 38 years,
S/o K. Rajagopalan,
Junior Engineer,
R/o Superintendent Engineer,
Cauvery & Southern Rivers Circle,
Central Water Commission,
621, Dr. Rajkumar Road,
I Main, II Block, Rajajinagar,
Bangalore.
5. M. Peethambarajan,
aged 40 years,
Junior Engineer, O/o Supdt.
Engineer, Cauvery & Southern Rivers Circle,
Central Water Commission,
I Main II Block, Rajajinagar, B'llore. Respondents

[By Advocate Shri S.Ranganatha Jois]

v.

1. The Union of India,
Ministry of Water Resources,
Shramshakthi Bhavan,
New Delhi represented by its Secretary.
2. The Central Water Commission,
Sewa Bhavan,
Ramakrishnapuram,
New Delhi, represented by its Chairman. ... Respondents

[By Advocate Shri M. Vasudeva Rao ...
Addl. Standing Counsel]

O R D E R

Shri Justice P.K. Shyamsundar, Vice-Chairman:

1. We have heard both sides. Shri M. Vasudeva Rao, learned Additional Standing Counsel makes a submission bringing to our notice that the controversy herein is already disposed off by an authoritative pronouncement of the Apex Court in Civil Appeals No. 3983 to 3985/89. It also transpires that subsequently a bench of this Tribunal followed the aforesaid decision of the Apex Court while disposing of O.A. No. 325/94 disposed of on 30.8.1994. Therein the Hon'ble members declined to give any directions sought for but went on to state that the department will necessarily have to give effect to the decision of the Supreme Court and on the basis thereof regulate the rights of parties. That in effect is all that is required to be done herein as well. We therefore make an order dismissing this application following the decision

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of the Supreme Court supra and inter alia direct the Govt. to regulate the rights of the parties herein in accordance with the rules and regulations supra affirmed by the Supreme Court.

Sdr

MEMBER [A]

Sdr

VICE-CHAIRMAN



TRUE COPY
[Handwritten signature]
Central Administrative Tribunal
Bangalore Bench
Bangalore